

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**C.P. No. 282 of 2018
O.A No. 3803/2015**

New Delhi, this the 13th day of July, 2018

**Hon'ble Mr. Justice Dinesh Gupta, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Swaminath Prasad
S/o. Late Sh. Somai Prasad,
Ex. Driver Badge No. 4677, Lastly Posted at Kalkaji Depot,
C/o. DTC Workers Unity Centre, (Affiliated to AICCTU)
37-E/1, Govind Puri, Kalkaji, New Delhi.Petitioner

(By Advocate : Mr. Anil Kumar)

Versus

Mr. Rakesh Mehta, Chairman-cum-M.D,
Delhi Transport Corporation,
I.P. Estate, New Delhi.Respondent

(By Advocate : Mr. Rajat Tandon for Mr. Karunesh Tandon)

O R D E R (O R A L)

Justice Dinesh Gupta, Member (J) :

Counsel for the petitioner submitted that the respondent has now complied with the order. Respondent also filed compliance affidavit. From the perusal of the compliance affidavit, it is clear that the respondent has complied with the order of this Tribunal.

Thus, the Contempt Petition is closed. Notice issued to the alleged contemnor is discharged.

(Praveen Mahajan)
Member (A)

(Justice Dinesh Gupta)
Member (J)

/Mbt/